

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-502
IB-846/ND/2022

IN THE MATTER OF:

IMZ Corporate Pvt. Ltd.

....Applicant

Vs.

MDS Telematics Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 19.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Anand, Mr. Ishaan Dhingra, Advs.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Abhishek Anand, Ld. Counsel on behalf of Financial Creditor is present and submitted that he is on his legs before another Court and therefore, sought adjournment. Ld. Counsel on behalf of Corporate Debtor is also present. On request made by the Ld. Counsel on behalf of Financial Creditor, list the matter on **31.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)